NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH**



CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/13/2017

NAME OF THE PETITIONER(S)

: ARCHER POWER SYSTEMS PVT LTD

NAME OF THE RESPONDENT(S)

: ZYNERGY SOLAR PROJECTS & SERVICES PVT LTD+8

UNDER SECTION

: 241/242 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Counsel fer l'étationes Athèlèse

Arundh Pandian
St. Adv

Jor

M Sricharan Pangaraj

Athiban Vijay

ORDER

Matter is called. No representation on behalf of the Counsel for Petitioner. Counsel for the Respondent present and undertakes to inform next date of hearing to the Petitioner. It has been submitted by the Counsel for the Respondent that the matter is pending before the Hon'ble NCLAT and likely to be heard shortly and prayed for adjournment. At request, time is enlarged. Put up on 12.12.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)